

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 13

C.P. (IB)/1156(MB)2022

CORAM:

SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

SH. H. V. SUBBA RAO
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **10.03.2023**

NAME OF THE PARTIES: - **Manish Walia**
Vs.
Taron Material Handling Equipments
Private Limited

Appearance (via video-conference):

For the Financial Creditor : Adv. Vidit Divya Kumar
For the Corporate Debtor : Adv. Rohan Agrawal

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Ld. Counsel for the Parties are present and submit that the pleadings are complete in this matter and the matter is ripe for hearing. In that view of the matter, list this case on Board on 25.04.2023, for hearing.

Sd/-

Sd/-

PRABHAT KUMAR
Member (Technical)

H. V. SUBBA RAO
Member (Judicial)

10.03.2023
Vedant